GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA INSTARBED OUESTION NO. 2618

UNSTARRED QUESTION NO.: 3618 (To be answered on the 24th March 2022)

DISINVESTMENT OF AIRPORTS

3618. SHRI D.M. KATHIR ANAND

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has proposed disinvestment of airports in the country and if so, the details thereof;
- (b) the complete list of airports given to the private players and the income generated from each airport during the last five years; and

(c) the funds spent by the Government for the construction of these airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

- (a): As per National Monetization Pipeline (NMP), 25 airports of Airports Authority of India (AAI) have been earmarked for asset monetization over the years 2022 to 2025.
- (b): AAI has leased out eight of its airports namely, Delhi, Mumbai, Ahmedabad, Guwahati, Jaipur, Lucknow, Mangaluru and Thiruvananthapuram through Public Private Partnership (PPP) for operation, management and development on long term lease basis.

Out of these, Delhi and Mumbai airports were handed over in 2006. During the last five years i.e. from 2016-17 to 2020-21, AAI has received revenues of approximately Rs. 8093 crore from Delhi Airport, Rs. 5346 crore from Mumbai Airport,

Three airports viz. Ahmedabad, Lucknow & Mangaluru were handed over in October-November, 2020 and remaining three airports viz. Jaipur, Guwahati and Thiruvananthapuram were given in October, 2021. The Private Partner of these six airports have paid approximately Rs.331 crore to AAI as Per Passenger Fee (PPF) till January, 2022. AAI has also received an amount of Rs.1888 crore till 15.03.2022 in the form of upfront fee towards the capital expenditure incurred by AAI at these airports.

(c): The ongoing works undertaken by AAI at the six airports i.e. Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati & Thiruvananthapuram were not

ffected during the PPP process i.e. from March, 2018 till handing over the airports to the PPP Partner. During this period, AAI had spent an amount of approximately Rs. 1970 Cr. towards capital works at these six airports. This Capital expenditure incurred by AAI is payable by the PPP Partner. Besides, the responsibility of funding arrangement for further development at these airports lies with the respective Private Partners through suitable equity and debt during the lease period.